	Annexure – 7														
	Name of the corporate debtor: CARNIVAL TECHNO PARK PRIVATE LIMITED; Date of commencement of CIRP: 13/02/2024; List of creditors as on: 18/06/2024														
			-		List o	of operation	al creditors (	Governmer	nt Dues)						
														(Amount in ₹)	
SI. No.	Name	Details o	f claim received	Details of claim admitted						Amount of	Amount	Amount	Amount of	Remarks, if	
	of	of								contingent	of any	of claim	claim under	any	
	creditor									claim	mutual	not	verification		
				Amount	Nature	Amount	Amount	Whether	% of		dues,	admitted			
		receipt	claimed	of claim	of claim	covered	covered by	related	voting		that may				
				admitted		by	guarantee	party?	share in		be set-off				
						security			CoC						
						interest									
1	Income Tax Department	19-03-2024	14,78,66,670.00	0	Operational	NA	NA	NO	NA	0	NA	14,78,66,670.00	0	Amount Claimed is	
					Claim									under appeal with	
														commissioner	
2	Electronics Technology Parks	13-05-2024	10,04,37,882.00	0	Operational	NA	NA	NO	NA	0	NA	0	10,04,37,882.00	In Process of	
	Kerala (Technopark)				Claim									Verification	
			24,83,04,552.00									14,78,66,670.00	10,04,37,882.00		